

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.7006 of 2017**

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Asha Kumari daughter of Late Udit Narayan Roy, Resident of Village-  
Murbaria, P.S.- Piparia, District- Lakhisarai, at present Pravari Headmaster  
Primary School Murbaria, Purbi Tola, P.S.- Piparia, District- Lakhisarai.

... .. Petitioner/s

Versus

1. The State Of Bihar
2. The Principle Secretary, Human Resources Development Department, Bihar,  
Patna.
3. The Director, Primary Education, Bihar, Patna.
4. The District Education Officer, Lakhisarai, District- Lakhisarai.
5. The District Programme Officer Establishment, Lakhisarai, District-  
Lakhisarai.
6. The Block Education Officer, Piparia, Prakhand- Piparia, District-  
Lakhisarai.
7. Smt. Rina Kumari, daughter of Kishori Prasad, resident of Mohalla-  
Chitranjan Road, Purani Bazar Lakhisarai, District- Lakhisarai, at present  
Assistant Teacher Primary School Murbaria, Purbi Tola, P.S.- Piparia,  
District- Lakhisarai.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : NONE  
For the Respondent/s : Mr. Ram Balak Mahto, AG

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**CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA**  
**ORAL ORDER**

- 5      24-06-2024      1. No one appears on behalf of the petitioner to press this  
application.
2. Learned counsel for the State is present.
3. This application stands dismissed for default.

**(Anil Kumar Sinha, J)**

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